

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Customs Appeal No. 10841 of 2021

(Arising out of OIA-JAM-CUSTM-000-APP-036-037-21-22 dated 29/07/2021 passed by Commissioner of CUSTOMS-JAMNAGAR (PREV))

HITESHBHAI DEVSHIBAHAI GONDALIYA

.....Appellant

Partner Ms Neelkanth Pulp And Paper Boards Near Metoda Gidc Off Kalawad Road Village
Amreli Padadhari
Rajkot, Gujarat

VERSUS

C.C.-JAMNAGAR(PREV)

.....Respondent

Sharda House...Bedi Bandar Road,
Opp. Panchavati,
Jamnagar, Gujarat

APPEARANCE:

Shri P.D Rachchh, Advocate for the Appellant

Shri R.P Parekh, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 20.01.2022

DATE OF DECISION: 27.01.2022

The appeal is disposed of. For order, see order of Customs Appeal No. 10840 of 2021.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

Geeta